	σı	v	4	ω	2	1	SI No.				
TOTAL	Volvo Financial Services (India) Private Limited	ICICI Bank Limited	Punjab National Bank	The Federal Bank Limited	Asset Reconstruction Company (India) Limited	Standard Chartered Bank Limited	Name of Creditor				
	08-08-2024	27-05-2024	15-02-2024	18-01-2024	15-01-2024	15-01-2024	Date of receipt	Date of			
69,41,50,595.16	1,43,09,716.76	4,66,74,303.82	7,91,86,326.40	16,56,44,680.68	25,65,53,776.00	13,17,81,791.50	Amount Claimed	Date of Claim received		Name of the	
65,19,62,134.29	1,43,09,716.76	1,13,77,204.03	7,79,20,897.00	16,08,48,451.00	25,57,24,074.00	13,17,81,791.50	Amount of claim admitted			Corporate Debtor:	
	Unsecured	Unsecured	Unsecured	Secured	Secured	Secured	Nature of claim		List of Secur	: SUN-POWER	
54,83,54,316.50		·		16,08,48,451.00	25,57,24,074.00	13,17,81,791.50	Amount covered by security interest	Details of Claims Admitted	List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)	Name of the Corporate Debtor: SUN-POWER METALICS PRIVATE LIMITED; Date of Commencement of CIRP: 02.01.2024; List of Creditors as on: 21.09.2024 (Version 4)	
54,83,54,316.50 54,83,54,316.50				16,08,48,451.00	25,57,24,074.00 25,57,24,074.00	13,17,81,791.50	Amount covered by guarantee	ims Admitted	other than financia	NITED; Date of Com	Annexure-3
		No	NO	No	No	No	Whether related party?		creditors belon	nencement of C	3
100.00%	2.19%	1.75%	11.95%	24.67%	39.22%	20.21%	% of voting share contingent in CoC claim		ging to any class of	RP: 02.01.2024; List	
	N N	NIE	NIL	<u>F</u>	NIL	NIL		Amount of		of Creditors a	
	NIL	NI	NIL	NIL	NIL	NIL	mutual dues, that may be set off	Amount of any		s on: 21.09.2024 (Ve	
8,29,702.00	·	3,52,97,099.79	12,65,429.40	47,96,229.68	8,29,702.00	1	Amount of claim not admitted			ersion 4)	
0.00	NIL	NE	NE.	NI.	NIL	NIL.	under Verification	Amount of claim Amount of Claim			
		Amount rejected due to non-submission of requisite documents					Remarks, if any				

Asset Reconstruction Company (India) Limited

SECURITY INTEREST
Standard Chartered Bank Limited

Office No.3A-02, 3rd Floor, Kaleonia Bldg B wing, Sahar Road, Station Road Andheri East

HYPOTHECATED MOVEABLE ASSETS:
First Charge on a reciprocal basis with Federal Bank & Oriental Bank of Commerce for hypothecation of entire current asset including Vehicle.

For Sun-power Metalics Private Limited (Under CIRP) Throng

Authorised Signatory

## MORTGAGED IMMOVABLE PROPERTIES:

1.Residential Flat No. A/302, Third Floor in Building by name - Kavya Hill View Anand Nagar GB Road, Thane 400 615; Extent: 446 Sq. Ft. Carpet area 840 Sq. Ft. (Terrace), Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, xisting and/or to

e.Residential Flat No. B/203, Second Floor in Building by name - Atlantis Apartments CHS Limited Anand Nagar GB Road, Thane 400615: Extent: 1088 Sq. Ft Carpet area, Taluka Thane, Village Boriwade, Survey No. 32, Hissa No. 3 together with all buildings, existing and / or to

3.Residential Flat No. A/303, Third Floor, in Building by name - Kavya Hill View Anand Nagar GB Road, Thane 400 615: Extent: 387 Sq. ft. Carpet area 760 Sq. Ft. (Terrace), Taluka Thane, Village Borliwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to 4.Shop No. 8, Ground Floor, in Building by name - Kavya Hill View - Anand Nagar B Road, Thane West 400 615: Extent: 266 Sq Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in

5.Office No. 1, First Floor, in Building by name - "Kavya Hill View" - Anand Nagar GB Road, Thane West 400 615: Extent: 2515 Sq. Ft. Cerpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon in 3.Shop No. 4, Ground Floor, in Building by name - "Kavya Hill View" - Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon

7. Shop No. 10, Ground Hoor in Building by name - "Kavya Hill View - Anand Nagar GB Road, Thane West 400 615: Extent: 400 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/or to be constructed thereon

Shop No. 11, Ground Floor in Building by name - "Kavya Hill View - Anand Nagar GB Road, Thane West 400 615: Extent: 320 Sq. Ft. Carpet area, Taluka Thane, Village Boriwade, Survey No. 43, Hissa No. 3 together with all buildings, existing and/ or to be constructed thereon in

## NAME OF THE GUARANTORS:

.M/s Priyambda Realcomm Pvt. Ltd. ..Shri Vickaash Agarwal & Smt. Jyoti Agarwal

## The Federal Bank Limited

1.Hypothecation of stock of RM, semi-finished & finished goods

Hypothecation of book debts

Sq. Mtrs, bearing Old CTS Nos. 16,17 & 19, New CTS Nos: 12 A/5 of Village Vile Parle, Off Western Express Highway, Andheri East, Talukha Andheri, District, Registration District and Sub-District of Mumbai Suburban, Mumbai - 400 069, State Maharashtra and within the limits of 'K- East' Ward of Brihanmumbai Mahanagarpalika and bounded on the East by Sahar Road, on the South by Internal Road CTS No: 12/A5, on the West by CTS No. 12B, on the North by CTS No: 12/A2 and 12/A3, on the CTS No: 12/A5, on the West by CTS No. 12B, on the North by CTS No: 12/A2 and 12/A3, on the CTS No: 12/A5, on the West by CTS No. 12B, on the North by CTS No: 12/A2 and 12/A3, on the CTS No: 12/A5, on the West by CTS No. 12B, on the North by CTS No: 12/A2 and 12/A3, on the West by CTS No: 12/B, on the North by CTS No: 12/A2 and 12/A3, on the West by CTS No: 12/B, on the North by CTS No: 12/A2 and 12/A3, on the North by CTS No: 12/B, on the West by CTS No: 12/B, on the North by CTS No: 12/A2 and 12/A3, on the North by CTS No: 12/B, on the North 3.Equitable Mortgage of Commercial Property/office No. 3A-01, admeasuring an area of 171.87 Sq. Mtrs carpet area on 3rd floor of the building known as "KALEDONIA", constructed on lying, being and situated at all that piece and parcel of land admeasuring about 9,938.81

1.Pari Passu charge on entire Current Assets of the company with South Indian Bank

Punjab National Bank

For Sun-power Metalics Private Limited

Authorised Signatory

## Collateral:

Property not in the name of Corporate Debtor, Sun-power Metalics Private Limited

1) Shop No. 1, Ground Floor, "Kavya Hill View" Appt, SINo. 43/3, Near Holly Farrily School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane - 400615.
2) Shop No. 2, Ground Floor, "Kavya Hill View\* Appt, S.No. 43/3, Near Holly Farrily School, Anand Nagar, Thane (W), Boriwade, Taluka & Dist, Thane - 400615.
3) Shop No. 3, Ground Floor, "Kavya Hill View" Appt S.No. 43/3, 49 Near Holly Farrily School, Anand Nagar, M/s. Priyambda Realcom Pvt Lts Thane (W), Boriwade, Taluka & Dist, Thane -400615.

Guarantors:

4.Inesh Hometexx LLP 3.Vickash Agarwal 2.M/s Priyambda Realcomm Pvt Ltd

1.Jyoti Agarwal

For Sun-power Metalics Private Limited (Under CIRP)

Authorised Signatory IRP/RP Grand.